

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4593
ANSWERED ON:22.04.2013
AADHAAR FOR DRIVING LICENSE
Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received suggestions to link Aadhaar numbers to the issuance of driving license as part of the exercise to make the norms stringent and prevent any non- Indian from obtaining licenses;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) On the 24th August, 2011, Ministry requested Transport Departments of all States/ Union Territories to issue appropriate instructions/directions to all transport officers under their administrative control to recognize 'Aadhaar' as Proof of Identity and Proof of Address for evidence of age and address for obtaining a driving license and proof of address for registration of vehicles.